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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
% **DECIDED ON: 08.05.2014**

+ **ITA 44/2014, CM APPL.1949/2014**

NARESH KUMAR VERMA Appellant
versus
COMMISSIONER OF INCOME TAX DELHI-XII Respondent

W.P. (C) 4590/2013, CM APPL.10531/2013

NARESH KUMAR VERMA Petitioner
versus
DY. COMMISSIONER OF INCOME TAX, CIRCLE 35(1)
..... Respondent

CM APPL.8098/2014 IN ITA 1219/2009

NARESH KUMAR VERMA Appellant
versus
DCIT CIRCLE 35(1) Respondent

Appearance: Mr. S. Krishnan, Advocate for appellant in all cases.
Mr. N.P. Sahni, Sr. Standing Counsel with Mr. Nitin Gulati, Jr. Standing Counsel on behalf of Revenue.
Mr. Kamal Sawhney, Sr. Standing Counsel on behalf of Revenue.

CORAM:

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE VIBHU BAKHRU

MR. JUSTICE S.RAVINDRA BHAT (OPEN COURT)

For detailed judgment, please refer to judgment of even date passed in ITA 1004/2011.

S. RAVINDRA BHAT, J

VIBHU BAKHRU, J

MAY 08, 2014/vks/